

(c) and (d) As the Nurses Union did not comply with the requisite conditions as laid down and intimated to them under CCS (RSA) Rules, 1993 consequently, the recognition was not extended beyond 2.4.94.

(e) to (g) Yes, please. The rules provide that the Service Association shall abide by and comply with all the provisions of its constitute by-law. The matter is under consideration for grant of recognition.

International AIDS Conference

4658. SHRI MADHAVRAO SCINDIA:
DR. T. SUBBARAMI REDDY:
SHRI KRISHAN LAL SHARMA:
SHRI SANAT KUMAR MANDAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Tech-fix approach to AIDS control is unaffordable" appearing in 'The Times of India' on July 31, 1996;

(b) if so, the reaction of the Government in this regard;

(c) whether India had participated in the Eleventh International AIDS Conference, which concluded recently in Vancouver, Canada;

(d) if so, the broad features of the global over-view of HIV's onward March, presented at the conference with particular reference to India;

(e) the reaction of the Government thereto; and

(f) the steps being taken to help traditional Ayurvedic and other Indian medicines to come up to the internationally accepted standard of trials and scientific protocols, in fighting the deadly disease?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (d) Yes, Sir. The report refers to the proceedings of an International Conference on AIDS held at Vancouver, Canada. India was represented at the Conference at which inter-alia the extent of the AIDS problem, new therapies, location specific problems as well as some success stories were discussed. It was also indicated that the spread of AIDS is mostly in developing countries and India has the largest number of infected cases in the world.

(e) The basis of the statement has been taken up with the UN-AIDS Organisation for clarification.

(f) Research work with definite and scientific protocol approved by ICMR is going on to find a cure for AIDS through Scientific Clinical trials on various drugs in Homoeopathy and Ayurvedic Systems of Medicine.

Government is providing technical and financial support to such research projects.

Funds to Bihar Under C.R.F.

4659. SHRI GIRDHARI YADAV : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the funds allocated from the Central Road Fund to Bihar during 1994-95 and 1995-96;

(b) whether any amount is still outstanding out off the above;

(c) if so, the details of the last two years and current year in this regard; and

(d) the time by which the balance amount is likely to be released?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) The amount allocated to Bihar, out of Central Road Fund, during 1994-95 and 1995-96 is given below:—

(Rs. in lakhs)

Year	Amount
1994-95	166.00
1995-96	25.00

(b) to (d) The allocation is made on lumpsum basis depending upon tentative accruals, approved schemes and availability of funds, in addition to demands from States. The amount for the year 1996-97 will be released, after the Demands for Grants are passed by the Parliament

Hepatitis-B Virus

4660. SHRI A.C. JOS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government are aware of the growing incidents of infection caused by Hepatitis-B virus in India;

(b) if so, whether the Government have assessed the magnitude of the spread of the disease;

(c) whether immunisation against this disease, as recommended by World Health Organisation, is carried out compulsorily in the country; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Published studies and the

investigations carried out by National Institute of Communicable Diseases indicate that about 3-5% of the population are chronic carriers of Hepatitis-B.

(c) and (d) A committee has been constituted to examine the feasibility of introduction of Hepatitis-B vaccine under the National Immunisation Programme.

[Translation]

National Literacy Programme

4661. SHRIMATI SUSHMA SWARAJ : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the amount earmarked for the implementation of National Literacy Programme and mid-day meal scheme could not be spent thereon;

(b) if not, the total amount allocated for the said schemes during 1993-94, 1994-95 and 1995-96;

(c) the amount spent separately during the above mentioned years;

(d) whether there were major shortcomings in the implementation of these schemes; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) Yes, Sir. The total amount allocated for the National Literacy Programme for the years 1993-94, 94-95 & 95-96 is Rs. 625.79 crores & for Mid-Day Meal Scheme is Rs. 611.79 crores. The amount spent under National Literacy Programme is Rs. 517.23 crores and under Mid-Day Meal scheme is Rs. 441.37 crores during the above mentioned years. Owing to the slow progress of literacy campaigns particularly in the Hindi-speaking States, and lack of response from State Governments for taking up specific adult education schemes, there was a shortfall in the expenditure against the allocations for the National Literacy Programme. The shortfall in the expenditure in respect of Mid-Day Meal scheme was in view of the fact that some State Governments took time to initiate the scheme in their respective States.

(d) No Sir.

(e) Does not arise.

[English]

Vacancies of Lecturers

4662. SHRI H.Y. METI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether UGC has prescribed that only those candidates who have obtained Ph. D. or M. Phil. by December 31, 1993 are eligible for lecturership in all the colleges in the country, provided they have 55 percent marks at their Post Graduate examination;

(b) whether the teachers who acquired M. Phil/Ph. D with 55 percent of marks after 1993 are not being considered for the post of lecturers; and

(c) if so, the remedial steps proposed to extend the cut-off date beyond 1993?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) University Grants Commission (UGC) Regulations on Minimum Qualifications for appointment of teachers in Universities and colleges notified in 1991 and 1995, inter-alia, provide that the candidates for the post of lecturer must have good academic record with atleast 55% marks or an equivalent grade at the Master's degree level in the relevant subject. The candidates, besides fulfilling these qualifications, should also have cleared the eligibility test for lecturers conducted by UGC, CSIR or similar tests accredited by UGC, or should have submitted their Ph.D. thesis or completed M. Phil. degree by 31.12.93. The cut-off date of 31.12.93 was prescribed as a transitory provision for the benefit of those candidates who were pursuing their M. Phil or Ph. D. courses in 1991 when the above UGC Regulations were notified in the first instance.

(c) UGC Regulations notified in 1991 provide that the Universities can relax the prescribed qualifications with the prior approval of UGC on a case to case basis.

[Translation]

Requirement of Nurses

4663. SHRI SUSHIL CHANDRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of nurses required in India according to the norms fixed and the number of nurses working in various States, at present;

(b) whether the Government have formulated any scheme to fill the gap between the availability and requirement and

(c) the number of training centres opened in Madhya Pradesh for training of the nurses and the number of centres to be opened during 1996-97 and the locations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) As per the Expert Committee Report on